

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO : 14**  
(TO BE ANSWERED ON THE 18<sup>th</sup> July 2022)

**SUGGESTION FOR STARTING AIR SERVICES**

14. SHRI NARHARI AMIN

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether the State Government of Gujarat has suggested for starting air services to promote tourism in the State?
- (b) if so, the options suggested by the State Government in this regard? and
- (c) whether Government has accorded any approvals to the suggestions of the State?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) to (c): The State Government of Gujarat has suggested following routes to promote tourism in the State:

1. Surat- Varansi
2. Bhavnagar - Delhi
3. Surat- Dubai

The above airports are served airports & therefore do not fall under purview of RCS-UDAN (Ude Desh Ka Aam Nagrik). After repeal of the Air Corporation Act in March 1994, the Indian domestic aviation market has been deregulated. Consequently, airlines are free to induct capacity with any aircraft type for selecting whatever markets and network they wish to operate across the country. Thus, it is up to the airlines to provide air services to specific places depending upon the traffic demand and their commercial viability, in compliance with the relevant guidelines in this matter. Ministry of Civil Aviation regularly interacts with the scheduled airline operators with an aim to promote air connectivity including to tourist destinations.

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